

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 01.08.2017

ORDER NO. 104 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 74 and 94 of 2017** for CESTAT Kolkata to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (T)	From 28.08.2017 to 01.09.2017	Division Bench matters

Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar